

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:6294

ANSWERED ON:06.05.2003

ACTION PLAN FOR DRINKING WATER

C. SREENVAASAN;CHINMAYANAND;GADDE RAMAMOHAN;M.V.V.S MURTHI;PRAHLAD SINGH PATEL;RATNA SINGH;Y.G. MAHAJAN

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government have prepared any action plan for availability of drinking water in all the villages of the country as reported in the Rashtriya Sahara dated 25.04.2003;
- (b) if so, the facts of the matter reported therein;
- (c) the name of the States which have shortage of drinking water in the country;
- (d) the steps taken by the Government to deal with the issue;
- (e) whether the Government have received proposals from the State Government for the revival of rural drinking water supply schemes; and
- (f) if so, the details thereof and the financial assistance allocate/likely to be allocated to these states?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI ANNASAHEB M.K.PATIL)

(a) & (b): The National Agenda for Governance (NAG) of the Government of India stipulates that all the habitations in the country are to be provided with safe drinking water by 31st March, 2004. To achieve this objective, all the State Governments have been requested to prepare Action Plan for 2003-04 for coverage of Not covered and partially covered habitations.

(c) & (d): Due to lack of monsoon 18 States have been reported to be affected. The States are Andhra Pradesh, Rajasthan, Uttar Pradesh, Haryana, Punjab, Himachal Pradesh, Gujrat, Karnataka, Madhya Pradesh, Chhattisgarh, TamilNadu, Kerala, Jammu & Kashmir, Maharashtra, Uttaranchal, Jharkhand, West Bengal and Orissa. The Government of India earmarked 5% funds under Accelerated Rural Water Supply Programme (ARWSP) for calamity relief and an amount of Rs.69.89 crore was released to the drought affected States during 2002-2003 and Rs.9.54 crore during 2003-2004 out of this.

(e) & (f): The funds are provided to States under ARWSP. Powers have been delegated to the States to Plan, sanction and implement individual rural drinking water supply schemes. During 2002-2003 an amount of Rs.1899.64 crores was released to the States under normal ARWSP and Desert Development Programme (DDP) component of ARWSP.